

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/7118/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Principal Judge, Family Court
Dhubri.

Dated Guwahati, the ^{sd/} 23 August, 2022.

Sub:- **Extension of Commuted leave.**

Ref:- Your Email Dated 22nd August, 2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **extension of commuted leave period for another 6 days from 21.08.2022 to 26.08.2022 along with station leave permission** (suffixing 27.08.2022 to 29.08.2022), subject to submission of latest Leave Admissibility Report from the office of the Principal Accountant General (A&E), Assam, Guwahati and fitness certificate.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/7119-7120-7121-7122/A, dated , 23-08-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The District & Sessions Judge, Dhubri, for information and necessary action.
3. The Counsellor, Family Court, Dhubri, for information and necessary action.
4. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Roe